

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 30th October, 2017
TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
1.	Original Application No. 135/2017(CZ)	Rajputana Mine Owners & Mineral Merchants Association Vs State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachawa, Adv.	
2.	Original Application No. 136/2017(CZ)	Babu Lal Jajoo Vs State of Rajasthan & 8 Ors.	Mr. Mahendra Singh Kachawa, Adv.	
3.	Original Application No. 137/2017(CZ)	Babu Lal Jajoo Vs State of Rajasthan & 5 Ors.	Mr. Mahendra Singh Kachawa, Adv.	
4.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv.	
5.	Appeal No. 37/2017(CZ)	M/s Shree Mishtan Bhandar Vs Madhya Pradesh Pollution Control Board	Mr. Rohit Sharma, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in